

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 03.12.2019 (TUESDAY)**

**COURT OF CHAIRPERSON**

**10: 30 AM**

**In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).**

**For Judgment**

| S. No. | Case No.                       | Name of the parties                                                                            | Counsel for Appellants | Counsel for Respondents |
|--------|--------------------------------|------------------------------------------------------------------------------------------------|------------------------|-------------------------|
| 1.     | Comp. App. (AT) No. 86 of 2019 | Shriram Chits (Karnataka) PVt Ltd& Ors.<br>Vs.<br>Registrar of Co-Operative Societies & Chits. | Pooja M. Saigal        |                         |

**For Releasing Part Heard**

|    |                                             |                                                                             |       |                                        |
|----|---------------------------------------------|-----------------------------------------------------------------------------|-------|----------------------------------------|
| 2. | Comp. App. (AT) (Ins) No. 530 & 700 of 2019 | Vijay Kumar V.Iyer.<br>Vs.<br>Bharti Airtel Ltd & Bharti Hexacom Ltd & Ors. | Misha | Ramakant Rai-R2<br>Raunak Dhillon-R3&4 |
|----|---------------------------------------------|-----------------------------------------------------------------------------|-------|----------------------------------------|

**10:40 AM**

**In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial), Hon'ble Mr. Justice Venugopal M., Member (Judicial).**

**For Fixing the date of Hearing**

| S. No. | Case No.                                                 | Name of the parties                                             | Counsel for Appellants                                      | Counsel for Respondents                       |
|--------|----------------------------------------------------------|-----------------------------------------------------------------|-------------------------------------------------------------|-----------------------------------------------|
| 1.     | TA (AT) (Compt.) No. 39 of 2017 (Old Appeal No. 02/2017) | J.K. Lakshmi Cement Ltd.<br>Vs.<br>CCI &Anr.<br><br><b>With</b> | Jeevan Prakash                                              | Vivek Gupta (R-DSDH)<br>VaibhavGaggar (R-CCI) |
| 2.     | TA (AT) (Compt.) No. 40 of 2017 (Old Appeal No. 03/2017) | Ambuja Cements Ltd.<br>Vs.<br>CCI &Ors.<br><br><b>With</b>      | Pallavi S. Shroff,<br>Harman Singh<br>Sandhu                | Vivek Gupta (R-DSDH)<br>VaibhavGaggar (R-CCI) |
| 3.     | TA (AT) (Compt.) No. 41 of 2017 (Old Appeal No. 04/2017) | ACC Limited.<br>Vs.<br>CCI &Ors.<br><b>With</b>                 | Pallavi S. Shroff,<br>Harman Singh<br>Sandhu                | Vivek Gupta (R-DSDH)<br>VaibhavGaggar (R-CCI) |
| 4.     | TA (AT) (Compt.) No. 42 of 2017 (Old Appeal No. 05/2017) | J.K. Cement Ltd.<br>Vs.<br>CCI &Anr.<br><b>With</b>             | P.K. Bhalla                                                 | Vivek Gupta (R-DSDH)<br>VaibhavGaggar (R-CCI) |
| 5.     | TA (AT) (Compt.) No. 43 of 2017 (Old Appeal No. 06/2017) | M/s. Shree Cement Ltd.<br>Vs.<br>CCI &Ors.<br><b>With</b>       | Manas Kumar<br>Chaudhuri,<br>PranjalPrateek,<br>DhruvRajain | Vivek Gupta (R-DSDH)<br>VaibhavGaggar (R-CCI) |
| 6.     | TA (AT) (Compt.) No. 44 of 2017 (Old Appeal No. 08/2017) | Ultra Tech Cement Ltd.<br>Vs.<br>CCI &Ors.<br><b>With</b>       | Nisha Kaur Uberoi<br>Atreyee Sarkar<br>Shravani             | Vivek Gupta (R-DSDH)<br>VaibhavGaggar (R-CCI) |
| 7.     | TA (AT) (Compt.) No. 45 of 2017                          | Jaiprakash Associates Ltd.<br>Vs.<br>CCI &Anr.                  | H.S. Chandhoke,<br>Kanika Chaudhary                         | Vivek Gupta (R-DSDH)                          |

|  |                          |  |                       |                          |
|--|--------------------------|--|-----------------------|--------------------------|
|  | (Old Appeal No. 11/2017) |  | Nayar,<br>G.R. Bhatia | VaibhavGaggar<br>(R-CCI) |
|--|--------------------------|--|-----------------------|--------------------------|

**For Orders**

|     |                                                                 |                                                                                                                                   |                           |                                                                                                                  |
|-----|-----------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------|---------------------------|------------------------------------------------------------------------------------------------------------------|
| 8.  | I.A. No. 3941 of 2019 in Comp. App. (AT) (Ins) No. 1220 of 2019 | India Power Corporation Ltd.<br>Vs.<br>Meenakshi Energy Ltd<br>Through Resolution Professional R. Ravi Shankar Devarakonda & Anr. | Arijit Mazumdar           | Biswajit Dubey                                                                                                   |
| 9.  | Comp. App (AT) (Ins) No. 756 of 2019                            | Ashwini Mehra.<br>RP of Educomp Infrastructure & School Management Ltd.<br>Vs.<br>Vinod Kumar Dandona & Ors.                      | Anindita Roy<br>Chowdhury | Sumesh Dhawan-<br>R15,19,20,22-<br>24&34<br>Nikhik Mathur-<br>COC<br>Chitranshul-<br>R8,9,18,46<br>Shreya Jad-R6 |
| 10. | Comp. App (AT) (Ins) No. 994 of 2019                            | Mahesh Chowdappa.<br>Vs.<br>Draeger India Pvt Ltd & Ors.                                                                          | Anuparna Bordoloi         | Suneha Jain                                                                                                      |
| 11. | Comp. App. (AT) (Ins) No. 1031 of 2019                          | A Jishnu Reddy.<br>Vs.<br>W Boutique Properties LLP & Ors.                                                                        | Aman Leekha               | Krishna Dev J –R1                                                                                                |
| 12. | Comp. App. (AT) (Ins) No. 1036 of 2019                          | Vinay Tambi, Partner<br>Vs.<br>Khandelwal Buildcon Pvt. Ltd. & Anr.                                                               | Archana Pathak Dave       | Ankit Sareen-R1                                                                                                  |
| 13. | Comp. App. (AT) (Ins) No. 1073 of 2019                          | K K Kadri Paper Mills Pvt Ltd.<br>Vs.<br>Edelweiss Asset Reconstruction Co. Ltd.                                                  | Ramesh Kumar<br>Mishra    | Bhoomika Babbar                                                                                                  |
| 14. | Comp. App. (AT) (Ins) No. 1082 of 2019                          | Ashok Raja<br>Vs.<br>Arun Kumar Gupta & Anr.                                                                                      | Mohit Chaudhary           |                                                                                                                  |
| 15. | Comp. App. (AT) (Ins) No. 1092 of 2019                          | Akram Khan<br>Vs.<br>Bank of India Ltd.                                                                                           | A Anandan                 |                                                                                                                  |
| 16. | Comp. App. (AT) (Ins) No. 1097 of 2019 & I.A. No. 3321 of 2019  | Mr. G. Eswara Rao<br>Vs.<br>Stressed Assets Stabilisation Fund & Anr.                                                             | Mayank Jain               | Sidhartha Barua                                                                                                  |
| 17. | Comp. App. (AT) (Ins) No. 1130 of 2019                          | P.V. Nidhish<br>Vs.<br>OCS Group India Pvt. Ltd. & Anr.<br><b>With</b>                                                            | Liz Mathew                |                                                                                                                  |
| 18. | Comp. App. (AT) (Ins) No. 1131 of 2019                          | P.V. Nidhish<br>Vs.<br>Dr. N.P. Kamlesh & Anr.                                                                                    | Liz Mathew                |                                                                                                                  |
| 19. | Comp. App. (AT) (Ins) No. 1191 of 2019                          | Oriental Bank of Commerce<br>Vs.<br>Sidhartha Builhome Pvt. Ltd.                                                                  | S.K. Sharma               |                                                                                                                  |
| 20. | Comp. App. (AT) (Ins) No. 1196 of 2019                          | Chitra Deshmukh.<br>Vs.<br>Punjab National Bank & Anr.                                                                            | Piyush Joshi.             |                                                                                                                  |

|     |                                              |                                                                        |                   |                                            |
|-----|----------------------------------------------|------------------------------------------------------------------------|-------------------|--------------------------------------------|
|     |                                              |                                                                        |                   |                                            |
| 21. | Comp. App. (AT)<br>(Ins) No. 1214 of<br>2019 | Dinesh Goyal<br>Vs.<br>Prints Publication Pvt. Ltd. & Anr.             | Anshul Narayan    |                                            |
| 22. | Comp. App. (AT)<br>(Ins) No. 1235 of<br>2019 | E.N. Palanisamy.<br>Vs.<br>Bank of Baroda & Ors.                       | Anup Kumar        | Soundar Rajan                              |
| 23. | Comp. App. (AT)<br>(Ins) No. 1237 of<br>2019 | Kanchanben Rasik Bavariya.<br>Vs.<br>VE Commercial Vehicles Ltd & Anr. | Z.A. Siddiqui     | Rohit K.<br>Aggarwal-R1<br>Anup Kumar – R2 |
| 24. | Comp. App. (AT)<br>(Ins) No. 1376 of<br>2019 | Arun Gupta,<br>Liquidator LML Ltd.<br>Vs.<br>--                        | Abhishek Aggarwal |                                            |

**For Admission (Fresh Cases)**

|     |                                              |                                                                                    |                     |                  |
|-----|----------------------------------------------|------------------------------------------------------------------------------------|---------------------|------------------|
| 25. | Comp. App (AT)<br>(Ins) No. 1334 of<br>2019  | Power Grid Corporation of India Ltd.<br>Vs.<br>Korba West Power Company Ltd & Ors. | Anshuman Sharma     |                  |
| 26. | Comp. App (AT)<br>(Ins) No. 1335 of<br>2019  | Shrem Residency Pvt Ltd.<br>Vs.<br>GRG Estates Pvt Ltd.                            | Ayushmaan Bhutani   |                  |
| 27. | Comp. App (AT)<br>(Ins) No. 1336 of<br>2019  | Shrem Residency Pvt Ltd.<br>Vs.<br>Shraman Estates Pvt Ltd.                        | Ayushmaan Bhutani   |                  |
| 28. | Comp. App. (AT)<br>(Ins) No. 1390 of<br>2019 | Rajiv Sharma<br>Vs.<br>Rajgopal Creation & Anr.                                    | Piyush Sharma       |                  |
| 29. | Comp. App. (AT)<br>(Ins) No. 1391 of<br>2019 | Nayan N Raheja<br>Vs.<br>Catalyst Trusteeship Ltd & Anr.                           | Meghna Mishra       | Atul Sharma      |
| 30. | Comp. App. (AT)<br>(Ins) No. 1392 of<br>2019 | Abitabh Kumar Jha<br>Vs.<br>Bank of India & Anr.                                   | Aditya              | I.P.S. Oberoi    |
| 31. | Comp. App. (AT)<br>(Ins) No. 1393 of<br>2019 | Phool Chand Goel<br>Vs.<br>Avneet Goyal & Ors.                                     | Yogesh Aggarwal     |                  |
| 32. | Comp. App. (AT)<br>(Ins) No. 1394 of<br>2019 | Deep Polymers Ltd.<br>Vs.<br>Bonus Plastics Pvt Ltd & Ors.                         | T Sundar Ramanathan | Sarwaswa Chhajer |
| 33. | Comp. App. (AT)<br>(Ins) No. 1395 of<br>2019 | George Vinci Thomas<br>Vs.<br>Capedge Consulting Pvt Ltd & Ors.                    | Dileep Poolakkot    |                  |
| 34. | Comp. App. (AT)<br>(Ins) No. 1396 of<br>2019 | K. Surekha<br>Vs.<br>Sarvottam Ispat Ltd.                                          | Sourabh Gupta       |                  |

|     |                                                                                        |                                                                                          |                        |                 |
|-----|----------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------|------------------------|-----------------|
|     |                                                                                        |                                                                                          |                        |                 |
| 35. | Comp. App. (AT)<br>(Ins) No. 1397 of<br>2019                                           | Rai Bahadur Shreeram & Company Pvt<br>Ltd.<br>Vs.<br>Ferro Alloys Corporation Ltd & Anr. | Sumesh Dhawan          | Sumesh Dhawan   |
| 36. | Comp. App. (AT)<br>No. 350 of 2019                                                     | S.R. Mohan & Anr.<br>Vs.<br>Duvalla Deekshitutu & Ors.                                   | Kiran B.S.             |                 |
| 37. | Competition App.<br>(AT) No. 43 of<br>2019                                             | Ashokbhai M. Mehta<br>Vs.<br>Competition Commission of India &<br>Anr.                   | Kaushal Kumar          |                 |
| 38. | Contempt Case<br>(At) No. 25 of 2019<br>in Comp. App.<br>(AT) (Ins) No. 483<br>of 2018 | EIH Ltd.<br>Vs.<br>Subodh Kumar Agrawal                                                  | Arijit Mazumdar        | Sumant Batra-RP |
| 39. | Contempt Case<br>(At) No. 26 of 2019<br>Comp. App. (AT)<br>(Ins) No. 577 of<br>2018    | Manoj Kumar Agarwal<br>Vs<br>Mehndipur Balaji Infra developers<br>Pvt Ltd                | Pawan Shree<br>Agarwal | S.S. Shekhawat  |

**For Admission (After Notice)**

|     |                                              |                                                                                      |                           |                    |
|-----|----------------------------------------------|--------------------------------------------------------------------------------------|---------------------------|--------------------|
| 40. | Comp. App (AT)<br>(Ins) No. 699 of<br>2019   | Rahul Aneja.<br>Vs.<br>Sushant Aneja & Anr.                                          | Sumit Shukla              | Bharat Arora       |
| 41. | Comp. App. (AT)<br>(Ins) No. 746 of<br>2019  | Spicejet Ltd.<br>Vs.<br>Affordable Infrastructure and Housing<br>Projects Pvt. Ltd.  | Varun K. Chopra           | Angad Sandhu       |
| 42. | Comp. App. (AT)<br>(Ins) No. 790 of<br>2019  | Naik Environmental Engineers Pvt Ltd.<br>Vs.<br>IndiaBulls Construction Ltd.         | Prabhat Chaurasia         | Sumesh Dhawan      |
| 43. | Comp. App. (AT)<br>(Ins) No. 816 of<br>2019  | Shapoorji Pallonji & Co. Pvt. Ltd.<br>Vs.<br>Korba West Power Company Ltd. &<br>Ors. | Sonali Jaitley<br>Bakhshi | Manmeet Singh-R2   |
| 44. | Comp. App. (AT)<br>(Ins) No. 916 of<br>2019  | Actioncor Consultants (P) Ltd.<br>Vs.<br>Viprah Technologies Ltd.                    | Prantik Hazarika          | Anadh. K           |
| 45. | Comp. App. (AT)<br>(Ins) No. 1017 of<br>2019 | Sivagnanam G. ILanahai.<br>Vs.<br>Wayne Burt Petro Chemicals Pvt Ltd.                | Lzafeer Ahmad B.F         | Anuj Tiwari        |
| 46. | Comp. App (AT)<br>(Ins) No. 1119 of<br>2019  | Rupesh Kumar Gupta.<br>Vs.<br>Punjab National Bank & Anr.                            | Shyam Agarwal             | Pulkit Goyal-R1    |
| 47. | Comp. App (AT)<br>(Ins) No. 1121 of<br>2019  | Ishrat Ali<br>Vs.<br>Cosmos Cooperative Bank Ltd. & Anr.                             | Avishkar Singhvi          |                    |
| 48. | Comp. App (AT)<br>No. 151 of 2019            | Rachakonda Siva Kumar.<br>Vs.<br>Gagan Aerospace Ltd & Anr.<br><b>With</b>           | D. Abhinav Rao            | Nikhil Jain-R1 & 2 |

|     |                                                                                 |                                                                            |                |                                                        |
|-----|---------------------------------------------------------------------------------|----------------------------------------------------------------------------|----------------|--------------------------------------------------------|
| 49. | Comp. App (AT)<br>No. 153 of 2019                                               | Rachakonda Siva Kumar.<br>Vs.<br>Gagan Aerospace Ltd & Anr.<br><b>With</b> | D. Abhinav Rao | Nikhil Jain-R1& 2                                      |
| 50. | Comp. App (AT)<br>No. 200 of 2019                                               | Rachakonda Siva Kumar<br>Vs.<br>Gagan Aerospace Ltd. & Anr.                | D. Abhinav Rao | Nikhil Jain-R1& 2                                      |
| 51. | Competition App.<br>(AT) No. 23 of<br>2019                                      | Sun Electronics Pvt. Ltd.<br>Vs.<br>Electek Solutions Pvt. Ltd. & Ors.     | Anirudh        | Jasdeep Singh<br>Dhillon –R1<br>Pankaj Bhagat-<br>R2,4 |
| 52. | Contempt Case<br>(AT)<br>No. 01 of 2019 in<br>Comp. App. (AT)<br>No. 31 of 2016 | Surjeet Singh<br>Vs.<br>Prakash Kumar & Anr.                               | Abhay Kumar    | Saurabh Jain                                           |

**02: 00 PM**

**In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).**

**For Hearing**

|    |                                                                |                                                                               |                   |                  |
|----|----------------------------------------------------------------|-------------------------------------------------------------------------------|-------------------|------------------|
| 1. | Comp. App. (AT)<br>No. 185-186 of<br>2018<br><b>Part Heard</b> | Anil Chandanmal Singhvi<br>Vs.<br>Union of India & Ors.<br><b>With</b>        | Mahesh Agarwal    | Shally Bhasin-R1 |
| 2. | Comp. App. (AT)<br>No. 187-188 of<br>2018<br><b>Part Heard</b> | Devendra Kumar Agrawal<br>Vs.<br>Union of India & Ors.<br><b>With</b>         | Mahesh Agarwal    | Shally Bhasin-R1 |
| 3. | Comp. App. (AT)<br>No. 189-190 of<br>2018<br><b>Part Heard</b> | Sunil Hasmukhlal Shah<br>Vs.<br>Union of India & Ors.<br><b>With</b>          | Mahesh Agarwal    | Shally Bhasin-R1 |
| 4. | Comp. App. (AT)<br>No. 192 of 2018<br><b>Part Heard</b>        | Union of India, MCA<br>Vs.<br>63 Moons Technologies Ltd. &Ors.<br><b>With</b> | D Simon           | Shally Bhasin-R1 |
| 5. | Comp. App. (AT)<br>No. 196-197 of<br>2018<br><b>Part Heard</b> | Jigish Shantilal Sonagara<br>Vs.<br>Union of India & Ors.<br><b>With</b>      | Mahesh Agarwal    | Sanjay Shorey    |
| 6. | Comp. App. (AT)<br>No. 198-199 of<br>2018<br><b>Part Heard</b> | Berjis Desai<br>Vs.<br>Union of India & Ors.<br><b>With</b>                   | Mahesh Agarwal    | Sanjay Shorey    |
| 7. | Comp. App. (AT)<br>No. 200-201 of<br>2018<br><b>Part Heard</b> | NishaDutt<br>Vs.<br>Union of India & Ors.<br><b>With</b>                      | Mahesh Agarwal    | Sanjay Shorey    |
| 8. | Comp. App. (AT)<br>No. 202-203 of<br>2018<br><b>Part Heard</b> | Prashant Desai<br>Vs.<br>Union of India & Ors.<br><b>With</b>                 | Mahesh Agarwal    | Sanjay Shorey    |
| 9. | Comp. App. (AT)<br>No. 204-205 of<br>2018<br><b>Part Heard</b> | Manjay Prakash Shah<br>Vs.<br>Union of India & Ors.<br><b>With</b>            | MishaRohtagiMohta | Sanjay Shorey    |

|            |                                                                |                                                                                   |                   |                                                       |
|------------|----------------------------------------------------------------|-----------------------------------------------------------------------------------|-------------------|-------------------------------------------------------|
| <b>10.</b> | Comp. App. (AT)<br>No. 206-207 of<br>2018<br><b>Part Heard</b> | DiwangSunderrajNeralla<br>Vs.<br>Union of India & Ors.<br><b>With</b>             | MishaRohtagiMohta | Sanjay Shorey                                         |
| <b>11.</b> | Comp. App. (AT)<br>No. 208 of 2018<br><b>Part Heard</b>        | 63 Moons Technologies Ltd.<br>Vs.<br>Union of India & Ors.<br><b>With</b>         | MishaRohtagiMohta | Sanjay Shorey                                         |
| <b>12.</b> | Comp. App. (AT)<br>No. 209 of 2018<br><b>Part Heard</b>        | Jignesh Prakash Shah<br>Vs.<br>Union of India & Ors.                              | MishaRohtagiMohta | Sanjay Shorey                                         |
| <b>13.</b> | Comp. App. (AT)<br>(Ins) No. 389 of<br>2018                    | Anil Kohli,<br>R.P. for DunarFoods Ltd.<br>Vs.<br>Directorate of Enforcement&Anr. | Abhishek Anand    | R.K. Mishra<br>(R-DOE),<br>Sandeep Bisht -(R-<br>NSE) |

**Note: - The Court will rise at 03: 00 PM.**

**Copy to: -**

- 1. Notice Board**
- 2. Reception**
- 3. Record File**
- 4. Website: [www.nclat.nic.in](http://www.nclat.nic.in)**

**By Order**

**-sd/-  
Registrar**